## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.55/(MAH)/2012 CA No. 110/2014 & 273/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: Mr. Rustom Framroze Titina

V/s. M/s. Ahura Advertisers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

3 Vidya Nair Counsel to Petition.

A JAYKumaa Proceeding
Counsery
Secretary
Low Responsents

## <u>ORDER</u>

C.A. Nos. 110/2014 & 273/2014 in C.P. No. 55/397-398/CLB/MB/2012

Ld. Counsel for both the sides are present.

At the request of both the parties, list this matter for hearing on 94 January, 2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical

Dated: 21.11.2016